

factories, the country would start getting high quality cement at Rs. 30 or 35 per bag. Therefore, I would like to know whether the hon. Minister proposes to set up such new cement factories in the private sector? I shall submit a list of such factories to the Finance Minister. I have in my mind Singoja and Sangli which are in Maharashtra...

MR. SPEAKER : All right, you have made your point. Let him reply, you have given suggestions.

SHRI NARAYAN DATT TIWARI : Sir, as regards the desire of the hon. Member that assistance should be provided to set up cement units in the private sector, I would like to mention that we shall accept all such suggestions and this has been our effort in the past too. I shall be grateful if the hon. Member could give me complete details about Sangli to which he has just now referred.

MR. SPEAKER : Vishnu Modi.

SHRI VISHNU MODI : Mr. Speaker, Sir, the C.C.I. was to set up a cement plant in Bundi, Rajasthan, with a capacity of one million tonnes. It is due to this plant that the Ministry of Railways have taken up the work of laying metre gauge railway line from Bundi to Chittorgarh. The approval to this railway line was given mainly due to likelihood of setting up a cement plant of C.C.I. with a capacity of one million tonnes. Just now the hon. Minister has informed that there is no mention of Bundi in the Seventh Five Year Plan. I would like to know whether the Government are going to set up a one million tonne cement plant of the C.C.I. in the Seventh Five Year Plan?

SHRI NARAYAN DATT TIWARI : I am very sorry to say that due to resource constraints, it is not possible for us to consider this project during the Seventh Plan. But the name of Bundi is certainly there and as soon as the resources are available, we shall make efforts for Bundi also.

**Pollution of Rivers by Paper Mills  
in Madhya Pradesh**

\*948. DR. PRABHAT KUMAR

MISHRA Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware of the pollution of water of Arapa river and Hasdo river by certain Paper Mills in Madhya Pradesh; and

(b) if so, the details thereof and the steps being taken by Government to prevent this pollution?

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) According to the information made available by the Government of Madhya Pradesh, the coloured treated effluents of Brooke Bond Mill does pollute the river Arapa in the District Bilaspur. The consent given to the industry has been cancelled and the case is pending with the Appellate Authority. The industry has been advised to utilise the treated effluents for irrigation purposes instead of discharging it into river Arapa. The coloured treated effluent of Madhya Bharat Paper Mill is being discharged into river Hasdeo. The industry has been advised to run and maintain their effluents treatment plant properly. They have been advised to use waste water on land for irrigation.

MR. SPEAKER : Why not order? Why only advise? Order them to do it.

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : Yes, Sir.

[Translation]

DR. PRABHAT KUMAR MISHRA : Mr. Speaker, Sir, that was what I was going to say. You are a Krishi Pandit. I would like to say that the effluents of the factory which are polluting the river water contain high percentage of chlorine and caustic soda. Therefore, through you, I would like to know the species of plants which can be irrigated with such water and it is used for irrigation what will be its effect on the fertility of land?

**SHRI NARAYAN DATT TIWARI :** I have a great regard and respect for the wisdom of the hon. Member and his knowledge of that area. He must be knowing better about that area...

**MR. SPEAKER :** Have his remarks pinched you ?

**SHRI NARAYAN DATT TIWARI :** No, Sir. He has a sweet voice.

**SHRI RAM SINGH YADAV :** When the hon. Speaker has given orders, they should be carried out.

**MR. SPEAKER:** Ram Singhji, haven't you heard that old saying.

*[English]*

There is no reason why not to do but to do or die !

*[Translation]*

**SHRI NARAYAN DATT TIWARI :** Sir, as I said in the very first line of my reply, this work has to be done by the Madhya Pradesh Government and whatever information has been given here is based on the information supplied by the State Government. Sir, your kind observation and remarks as well as the suggestion given by the hon. Member will also be forwarded to the Madhya Pradesh Government for immediate action.

**DR. PRABHAT KUMAR MISHRA :** Sir, my second supplementary is that...

*[English]*

**MR. SPEAKER :** There is nothing more.

**Licence for ceramic factory at Yanam  
in Andhra Pradesh**

\*849. **SHRI C. JANGA REDDY :** Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have granted licence for a ceramic factory at Yanam near Kakinada in Andhra Pradesh with foreign collaboration;

(b) if so, the particulars of the major partners;

(c) particulars of the chief consultant for this factory; and

(d) whether Government are considering any alternative proposal for some different place ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :** (a) Yes, Sir. M/s. Regency Ceramics Limited have been granted an industrial licence for setting up a ceramic tile plant at Yanam in the Union Territory of Pondicherry (near Kakinda in Andhra Pradesh).

(b) The Indian Company and the foreign collaborator M/s. Welko Industrial, SPA Italy are the two major partners holding 75% and 25% equity respectively in the paid up capital of the Company.

(c) The Company have not applied till date for the engagement of a foreign chief consultant.

(d) No such proposal has been received by Government from the Company.

*[Translation]*

**SHRI C. JANGA REDDY :** Mr. Speaker, Sir, in reply to part (c) of my question, the hon. Minister has stated that the company has not applied to-date for the engagement of a foreign chief consultant. But I did not ask this. What I had asked was :

*[English]*

“Particulars of the Chief consultant for this factory”.

*[Translation]*

It reveals his guilty conscience. Why do they want to entrust the entire work to an Italian firm; why do they want to set up this factory in collaboration with this Italian firm? Have they tried to find out whether technical consultant in this field is available in India or not, because ceramic